

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

**Excise Appeal No. 10146 of 2019  
Excise Miscellaneous Application No. 10130 of 2023**

[Arising Out Of OIA-AHM-EXCUS-002-APP-74-18-19 Dated- 24/10/2018 Passed By  
Commissioner ( Appeals ) Commissioner of Central Excise, Customs and Service Tax-  
AHMEDABAD-II]

**Honda Motorcycle And Scooter India Private Limited** .....Appellant  
T Poddar Industrial Park, Vithalpur  
Mandal, Ahmedabad, Gujarat

*VERSUS*

**C.C.E.-Ahmedabad-ii** .....Respondent  
Custom House... First Floor,  
Old High Court Road, Navrangpura,  
Ahmedabad, Gujarat-380009

**APPEARANCE:**

Shri. Ishan Bhatt, Advocate for the Appellant

Shri. Prakash Kumar Singh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

**FINAL ORDER NO. A / 11328 /2023**

DATE OF HEARING:21.06.2023

DATE OF DECISION:21.06.2023

**Somesh Arora**

In view of application made for withdrawal of the appeal filed by  
learned counsel. The appeal is dismissed as withdrawn. Miscellaneous  
application also stands disposed of.

(Dictated and pronounced in the open Court)

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**